

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	CEI PRINT- PACK PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

For Applicants

Ms. Madhuri Pandey, CS

ORDER

1. Ld. professional for the applicants present.
2. Post the matter on **06.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)